

Declaration of Assets and Liabilities

Year 2025-26

I, DADAN SINGH, SON OF LATE RAM BACHAN SINGH, aged 34 (approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as ASSISTANT SECTION OFFICER, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Dipalee Bharati (Wife)	Dependant-1 Name KAUSHALYA DEVI (MOTHER)	Dependant-2 Name ATHARV KRISHNA (Son)	Dependant-3 Etc. Name
(i)	Cash	Rs.30,000/-	Rs. 25,000/-	Rs. 20,000/-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	Rs.6,80,000/-	Rs.30,000/-	SAVINGS- Rs.2,50000/- FD- 1,50,000/-	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	SIP - 5000/- Per Month	SIP - 10,000/- Per Month	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		1. NSS- 12,000/- 2. PPF - 1000/ Month 3. gold plan- 3,000/- month	LIC Contribution Rs. 50000/- yearly	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELERS APACHE(2020) BAJAJ DISCOVER(2014) Maruti wagon- R(2010)	Scooty Activa M-2020	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-80 gm Silver-300 gm	Gold-375 gm (Gifted) Silver-2.4Kg	Gold-150 gm Silver-400 gm	Gold-30 gm(Gifted) Silver-100 gm(Gifted)	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Dadan Singh
13/2/26

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) Dipalee Bharati (Wife)	Dependant-1 Name KAUSHALYA DEVI (MOTHER)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	2.25 katha Land at Dumron Buxur	Hindu Undivided Family- Land- 7 acre (approx.) Location- Bhojpur	NIL	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	Ancestral Home- Bhojpur	NIL	NA
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15-02-2026
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal, Patna	19,50,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments	NIL	NIL

Dipalee Singh
13/2/26

	dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL ERRPS0507N	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that ancestral property has not been provided so far. I am entitled of 1/4th of the total landed property of my mother.

Signature *Dadan Singh*

Name of Employee: DADAN SINGH

Designation: ASSISTANT SECTION OFFICER

Department: Bihar Legislative Assembly, Patna

Place: Patna

Date: 13.02.26

Note: Please sign each page of the declaration.

Dadan Singh
12/2/26